

By E-Mail/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2022/7848/A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge
Bongaigaon

Dated Guwahati, the 12th September, 2022

Sub:- **Permission to avail HTC.**

Ref:- Your letter No. DJB.II-3/5118 dated 03.09.2022

Sir,

With reference to the above, I am directed to inform you that Smti Mridusmita Devi, Sub-Divisional Judicial Magistrate (S), Bongaigaon has been accorded permission to avail Home Travel Concession (HTC) for the block period of 2020-2021 (by carry forward) for the journey to her home town Gohpur during the Diwali holiday of 2022 along with her husband Shri Nabajyoti Sarma and son Aabir Aatreya. by the shortest possible route, as per existing Rules,

Yours faithfully


REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2022/7849-7852/A, dated 12/9/22

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti Mridusmita Devi, Sub-Divisional Judicial Magistrate (S), Bongaigaon with reference to her letter dated 03.09.2022
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court


REGISTRAR (VIGILANCE)